

DISTRICT & SESSIONS COURT, PUNE.

- Reference/Read :** (i) Hon'ble High Court Letter bearing No. Insp-I/40/2021, dated 10.06.2021, along with Circular dtd.09.06.2021.
- (ii) Order issued by Govt. of Maharashtra bearing No.DMU/2020/CR.92/DisM-1, dated 4th June, 2021.
(Levels of Restrictions for Breaking the Chain)
- (iii) Order issued by District Collector, Pune, bearing No.जि.का/क.आ.व्य/कावि/१४९५/२०२१ दि.०५.०६.२०२१
- (iv) Hon'ble High Court Letter bearing No. Insp-I/33/2021, dated 16.04.2021, along with Circular/SOP dtd.16.04.2021.
- (v) District Court Officer order No. B-16(ii)/40/2021, dated 14th June, 2021,

No. B-16(ii)/ 44 /2021,

Dated : 25-06-2021

OFFICE ORDER

(TALUKAS)

This order is issued in continuation of the office order referred at Sr. No. (v).

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform all the concerned.

Pune.
Dated: 25-06-2021.

Sd/-xxx
(Neeraj P. Dhote)
Principal District & Sessions Judge,
Pune.

Encl. : Annexure -'A'.

Forwarded with compliments to all the Judicial Officers in Pune
Judicial District, for information and necessary action.

No. B-16(ii)/ 44 /2021,
District & Sessions Court,
Pune.
Date: 25.06.2021.

By Order,


Registrar,

District & Sessions Court, Pune.

Copy to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The President/Secretary, Pimpri Chinchwad Bar Association.
- (vi) The Presidents/Secretaries, all Taluka Bar Associations
in Pune District.
- (vii) All the Head of the Branches, Judicial District, Pune.

Annexure-'A'

TALUKA COURTS

BARAMATI

(District & Additional Sessions Courts - Baramati)

| Sr. No. | Name of the Judicial Officer | Date of working | Assignment. |
|---------|---|--|--|
| 1) | Smt. J. P. Darekar, District Judge - 1 & Addl. Sessions Judge Baramati. | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court and incharge of (i)- District Judge-3 & Addl. Sessions Judge, Baramati and (ii)-Adhoc District Judge-1 & Addl Sessions Judge, Baramati. |
| 2) | Shri. S. T. Bhalerao District Judge-2 & Addl. Sessions Judge, Baramati. | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court and (i)- Adhoc District Judge-2 & Addl. Sessions Judge, Baramati and (ii)- District Judge-4 & Addl. Sessions Judge, Baramati. (Vacant) |
| 3) | Shri. R. V. Lokhande, District Judge-3 & Addl. Sessions Judge, Baramati. | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and incharge of District Judge -1 & Addl. Sessions Judge, Baramati. |
| 4) | Shri. D. B. Bangade, Adhoc District Judge-1 & Addl. Sessions Judge, Baramati. | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and incharge of District Judge-4 & Addl. Sessions Judge, Baramati. (Vacant). |
| 5) | Shri. J. A. A. Shaikh Adhoc District Judge-2 & Addl. Sessions Judge, Baramati. | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and incharge of court of District Judge -2 & Addl. Sessions Judge, Baramati. |

CJSD & Addl. CJM Courts, Baramati.

| Sr. No. | Name of the Judicial Officer | Date of working | Assignment. |
|---------|---|--|--|
| 1) | Shri. G. G. Bharme, Civil Judge, Senior Division, Baramati. | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court and incharge of court of (i)- 2 nd Jt. Civil Judge, Senior Division, Baramati and (ii)- 4 th Jt. Civil Judge, Senior Division, Baramati (Vacant). |
| 2) | Shri. B. N. Arbad, Jt. Civil Judge, Senior Division, Baramati | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court and incharge of Court of 3 rd Jt. Civil Judge, Senior Division, Baramati. |
| 3) | Shri. P. N. Deshpande 2 nd Jt. Civil Judge, Senior Division, Baramati. | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and in charge of (i)- Civil Judge, Senior Division, Baramati and (ii)- 4 th Jt. Civil Judge, Senior Division, Baramati (Vacant). |
| 4) | Shri. S. S. Ubale, 3 rd Jt. Civil Judge, Senior Division, Baramati. | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and in charge of Jt. Civil Judge, Senior Division, Baramati. |

(C.J.J.D. & J.M.F.C. Courts - Baramati)

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| 1) | Shri. V. B. Kamble, Jt.C.J.J.D. & J.M.F.C. Baramati. | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court and in charge of Court of 2 nd Jt.C.J.J.D.& J.M.F.C., Baramati. |
| 2) | Smt. D. T. Jadhav, 2 nd Jt.C.J.J.D. & J.M.F.C. Baramati. | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and in charge of Court of Jt. C.J.J.D.& J.M.F.C., Baramati. |
| 3) | Shri. D. J. Patil, 3 rd Jt.C.J.J.D. & J.M.F.C. Baramati. | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court and in charge of Court of 4 th Jt. C.J.J.D.& J.M.F.C., Baramati. |
| 4) | Shri. P. R. Wagdole, 4 th Jt. C.J.J.D. & J.M.F.C. Baramati. | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and in charge of Court of 3 rd Jt. C.J.J.D.& J.M.F.C., Baramati. |
| 5) | Smt. V. V. Patil, 5 th Jt. C.J.J.D. & J.M.F.C. Baramati. | 28-06-2021 30-06-2021 02-07-2021 05-07-2021 | To be incharge of own Court and incharge of Court of 6 th Jt. C.J.J.D. & J.M.F.C. Baramati. |
| 6) | Shri. A. J. Girhe, 6 th Jt.C.J.J.D. & J.M.F.C. Baramati. | 29-06-2021 01-07-2021 06-07-2021 | To be incharge of own Court and incharge of Court of - (i)- 5 th Jt. C.J.J.D. & J.M.F.C. (ii)- 7 th Jt. Jt. C.J.J.D. & J.M.F.C. Baramati. |
| 7) | Smt. N. V. Ranveer, 7 th Jt.C.J.J.D. & J.M.F.C. Baramati. | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court. |

KHED-RAJGURUNAGAR**(District & Additional Sessions Courts - Khed-Rajgurunagar)**

| Sr. No. | Name of the Judicial Officer | Date of working | Assignment. |
|---------|---|--|--|
| 1) | Shri. A. M. Ambalkar, District Judge-1 & Addl. Sessions Judge, Khed-Rajgurunagar. | 28-06-2021 01-07-2021 06-07-2021 | To be incharge of own Court and incharge of - (i)- District Judge-2 & Addl.Sessions Judge, and (ii)-District Judge-3 & Addl.Sessions Judge, Khed-Rajgurunagar. |
| 2) | Shri. D. V. Kashyap, District Judge-2 & Addl.Sessions Judge, Khed-Rajgurunagar. | 29-06-2021 02-07-2021 | To be incharge of own Court and incharge of (i)- District Judge-1 & Addl.Sessions Judge, and (ii)-District Judge-3 & Addl.Sessions Judge, Khed-Rajgurunagar. |
| 3) | Shri. S. N. Patil, (FTC) District Judge-3 & Addl.Sessions Judge, Khed-Rajgurunagar. | 30-06-2021 05-07-2021 | To be incharge of own Court and incharge of (i)- District Judge-1 & Addl.Sessions Judge, and (ii)-District Judge-2 & Addl.Sessions Judge, Khed-Rajgurunagar. |

CJSD & Addl. CJM Courts - Khed-Rajgurunagar

| Sr. No. | Name of the Judicial Officer | Date of working | Assignment. |
|---------|--|--|--|
| 1) | Smt. S. S. Pakhale, Civil Judge, Senior Division, Khed- Rajgurunagar. | 28-06-2021 01-07-2021 06-07-2021 | To be incharge of own Court and in charge of Court of (i)- Jt. Civil Judge, Senior Division, Khed-Rajgurunagar and (ii)- 2 nd Jt. Civil Judge, Senior Division, Khed-Rajgurunagar. |
| 2) | Shri. K. H. Patil, Jt. Civil Judge, Senior Division, Khed- Rajgurunagar. | 29-06-2021 02-07-2021 | To be incharge of own Court and in charge of Court of (i)- Civil Judge Senior Division Khed-Rajgurunagar and (ii)- 2 nd Jt. Civil Judge, Senior Division, Khed- Rajgurunagar . |
| 3) | Shri. G. B. Deshmukh, 2 nd Jt. Civil Judge, Senior Division, Khed- Rajgurunagar. | 30-06-2021 05-07-2021 | To be incharge of own Court and in charge of Court of - (i)- Civil Judge Senior Division Khed-Rajgurunagar and (ii)- Jt. Civil Judge, Senior Division, Khed- Rajgurunagar . |

(C.J.J.D. & J.M.F.C. Courts - Khed-Rajgurunagar)

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| 1) | Smt. R. D. Patange-Ingle, Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar. | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court and in charge of Court of 3 rd Jt.C.J.J.D. & J.M.F.C., Khed-Rajgurunagar. |
| 2) | Shri. D. B. Patange, 2 nd Jt.C.J.J.D.& J.M.F.C., Khed-Rajgurunagar. | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court and in charge of Court of 4 th Jt.C.J.J.D.& J.M.F.C., Khed-Rajgurunagar. |
| 3) | Shri. P.A. Jagdale, 3 rd Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar. | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and in charge of Court of Jt.C.J.J.D.& J.M.F.C., Khed-Rajgurunagar. |
| 4) | Smt. N. S. Kadam, 4 th Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar. | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and in charge of Court of 2 nd Jt.C.J.J.D.& J.M.F.C., Khed-Rajgurunagar. |

(C.J.S.D. & A.S.J. Court - Vadgaon-Maval)**(On Deputation)**

| Sr. No. | Name of the Judicial Officer | Date of working | Assignment. |
|----------------|--|--------------------------------|------------------------------|
| 1) | Shri. P. G. Deshmukh, 3 rd Jt. Civil Judge, S.D. and A.S.J., Vadgaon- Maval. (On Deputation) | 28.06.2021 to 06.07.2021 | To be incharge of own Court. |

CJJD AND JMFC COURTS AT TALUKA PLACES

| Sr. No. | Name of the Judicial Officer | Date of working | Assignment. |
|----------------|--|--|---|
| 1) | Smt. C. R. Umredkar, Civil Judge, J.D. and J.M.F.C, Vadgaon- Maval. | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court and incharge of Court of (i)- Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon-Maval and (ii)- 2 nd Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon-Maval. |
| 2) | Shri. B. V. Burande, Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon-Maval. | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and incharge of Court of (i)- Civil Judge, J.D. and J.M.F.C, Vadgaon-Maval and (ii)- 2 nd Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon-Maval. |
| 3) | Smt. S. R. Barge, 2 nd Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon-Maval. | ----- | Since 01.06.2021 on Maternity leave. |
| 4) | Smt. S. J. Katkar, 3 rd Jt. Civil Judge, J.D. and J.M.F.C., Vadgaon-Maval | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court and incharge of Court of (i)- 4 th Civil Judge, J.D. and J.M.F.C., Vadgaon-Maval and (ii)- 5 th Jt. J.M.F.C, Vadgaon-Maval. |

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| 5) | Smt. M. A. K. Shaikh, 4 th Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon-Maval | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and in charge of Court of (i)- 3 rd Jt. J.M.F.C, Vadgaon-Maval and (ii)- 5 th Jt. J.M.F.C, Vadgaon-Maval |
| 6) | Smt. A. D. Jatkar, 5 th Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon-Maval | - | ----- |
| 7) | Smt. P. M. Suryawanshi, 6 th Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon-Maval | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court and in charge of Court of 7 th Jt. J.M.F.C, Vadgaon-Maval. |
| 8) | Smt. G. S. Patil, 7 th Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon-Maval | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and in charge of Court of 6 th Jt. J.M.F.C, Vadgaon-Maval |
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| 9) | Shri. H. J. Pathan, Civil Judge, J.D. and J.M.F.C., Ghodegaon | 28-06-2021 01-07-2021 06-07-2021 | To be incharge of own Court and in charge of Court of - (i)- Jt. Civil Judge, J.D. and J.M.F.C. Ghodegaon (ii)- 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon. |
| 10) | Shri. S. M. Mulik Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon. | 29-06-2021 02-07-2021 | To be incharge of own Court and in charge of Court of (i) Civil Judge, J.D. and J.M.F.C. Ghodegaon and (ii)- 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon. |
| 11) | Smt. S. K. Birajdar, 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon. | 30-06-2021 05-07-2021 | To be incharge of own Court (i) Civil Judge, J.D. and J.M.F.C. Ghodegaon and (ii)- Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon. |
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| 12) | Shri. V. N. Morey, Civil Judge, J.D. and J.M.F.C., Saswad. | 28-06-2021 01-07-2021 06-07-2021 | To be incharge of own Court and in charge of Court of (i)- Jt. Civil Judge, J.D. and J.M.F.C. Saswad (ii)- 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Saswad. |
| 13) | Shri. N. H. Tikhe, Jt. C.J.J.D. and J.M.F.C., Saswad. | 29-06-2021 02-07-2021 | To be incharge of own Court and in charge of Court of (i) Civil Judge, J.D. and J.M.F.C. Saswad and (ii)- 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Saswad. |
| 14) | Smt. D. M. Patil, 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Saswad | 30-06-2021 05-07-2021 | To be incharge of own Court (i) Civil Judge, J.D. and J.M.F.C. Saswad and (ii)- Jt. Civil Judge, J.D. and J.M.F.C., Saswad. |
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| 15) | Shri. A. M. Kulkarni, Civil Judge, J.D. and J.M.F.C., Junnar. | 28-06-2021 01-07-2021 06-07-2021 | To be incharge of own Court and in charge of Court of - (I)- Jt. Civil Judge, J.D. and J.M.F.C. Junnar (ii)- 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Junnar. |
| 16) | Shri. P. V. Sapakal, Jt. Civil Judge, J.D. and J.M.F.C., Junnar. | 29-06-2021 02-07-2021 | To be incharge of own Court and in charge of Court of (i) Civil Judge, J.D. and J.M.F.C. Junnar and (ii)- 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Junnar. |
| 17) | Shri. V. I. Ghorpade, 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Junnar. | 30-06-2021 05-07-2021 | To be incharge of own Court (i) Civil Judge, J.D. and J.M.F.C. Junnar and (ii)- Jt. Civil Judge, J.D. and J.M.F.C., Junnar. |
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| 18) | Shri. S. K. Mule, Civil Judge, J. D. and J.M.F.C., Bhor. | 28-06-2021 29-06-2021 06-07-2021 | To be incharge of own Court and in charge of Court of (i)- Jt. Civil Judge, J.D. and J.M.F.C. Bhor and (ii) 2 nd Jt. Civil Judge, J.D. and J.M.F.C. Bhor. |
| 19) | Smt. D. A. Sarnayak, Jt. Civil Judge, J.D. and J.M.F.C. Bhor. | 30-06-2021 01-07-2021 | To be incharge of own Court and in charge of Court of (i)- Civil Judge, J.D. and J.M.F.C. Bhor and (ii) 2 nd Jt. Civil Judge, J.D. and J.M.F.C. Bhor. |
| 20) | Smt. H. U. U. Patil, 2 nd Jt. Civil Judge, J. D. and J.M.F.C., Bhor. | 02-07-2021 05-07-2021 | To be incharge of own Court and in charge of Court of (i)- Civil Judge, J.D. and J.M.F.C. Bhor and (ii) Jt. Civil Judge, J.D. and J.M.F.C. Bhor. |
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| 21) | Shri. V. V. Kulkarni, Civil Judge, J. D. and J.M.F.C., Ghodnadi-Shirur. | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court and in charge of Court of 2 nd Jt. Civil Judge, J.D. & J.M.F.C., Ghodnadi. |
| 22) | Smt. P. K. Karwande, Jt. Civil Judge, J. D. and J.M.F.C., Ghodnadi-Shirur. | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court and in charge of Court of 3 rd Jt. Civil Judge, J.D. & J.M.F.C, Ghodnadi. |
| 23) | Shri. R. D. Hingangaonkar, 2 nd Jt. Civil Judge, J. D. & J.M.F.C., Ghodnadi- Shirur. | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and in charge of Court of Civil Judge, J.D. & J.M.F.C, Ghodnadi. |
| 24) | Shri. K. M. Mundhe, 3 rd Jt. Civil Judge, J.D. & J.M.F.C., Ghodnadi- Shirur. | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and in charge of Court of Jt. Civil Judge, J.D. & J.M.F.C, Ghodnadi. |
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| 25) | Shri. N. B. Jadhav, Civil Judge, J. D. and J.M.F.C., Daund. | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court and in charge of Court of 3 rd Jt. Civil Judge, J.D. & J.M.F.C., Daund. |
| 26) | Smt. J. B. Goyal, Jt. Civil Judge, J.D. and J.M.F.C. Daund. | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and in charge of Court of (i)- Administrative work of the Establishment and (ii)- 2 nd Jt. Civil Judge, J.D. & J.M.F.C, Daund. |
| 27) | Shri. A. A. Kalamkar, 2 nd Jt. Civil Judge, J. D. and J.M.F.C., Daund. | 28-06-2021 30-06-2021 02-07-2021 06-07-2021 | To be incharge of own Court and in charge of Court of Jt. Civil Judge, J.D. & J.M.F.C, Daund. |
| 8) | Smt. A. A. Lagare, 3 rd Jt. Civil Judge, J. D. and J.M.F.C., Daund. | 29-06-2021 01-07-2021 05-07-2021 | To be incharge of own Court and in charge of Judicial work of the CJJD & JMFC, Daund. |
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| 29) | Smt. S. B. Yadav Civil Judge J.D. and J.M.F.C., Indapur. | 28-06-2021 01-07-2021 06-07-2021 | To be incharge of own Court and in charge of Court of (i)- Jt. Civil Judge, J.D. and J.M.F.C. Indapur and (ii)- 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Indapur. |
| 30) | Shri. P. L. Patil, Jt. Civil Judge, J.D. and J.M.F.C., Indapur. | 29-06-2021 02-07-2021 | To be incharge of own Court and in charge of Court of (i) Civil Judge, J.D. and J.M.F.C. Indapur and (ii)- 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Indapur. |

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| 31) | Smt. S. D. Wadgaonkar, 2 nd Jt. Civil Judge J.D. and J.M.F.C., Indapur. | 30-06-2021 05-07-2021 | To be incharge of own Court and in charge of Court of - (i)- Civil Judge, J.D. and J.M.F.C. Indapur and (ii)- Jt. Civil Judge, J.D. and J.M.F.C., Indapur. |
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| 32) | Shri. G. S. Varpe, J.M.F.C. (Railway) Daund. | 28.06.2021 to 06.07.2021 | To be incharge of own Court. |